

PROFORMA FOR DECLARATION OF ASSETS

(As On 31.03.2012)

Name of Officer (In Full) : RAKESH KUMAR SOM
Date Of Birth : 06/03/1976
Present post held : CIVIL JUDGE CLASS-II DABHRA DISTT- JANJGIR-CHAMPA (C.G.)

Immovable Property				
Name of District. Sub-Division, Taluka and Village in which property is situated	Name of details of Property		If not in own name, state in whose name held and his/her relationship to the Govt.-Servant	How acquired ? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
	Housing and other Building	Land		
1	2	3	4	5
Village- Nagri Taluka- Nagri Distt. Dhamtri (C.G.)	House	4 Acares Agriculture land	Tejpal Som (Father)	Inheritance
Movable Property (Value Above 25000/- of Rs.)				
Name of Articles				
1- Maruti Wagon-R Car :- 4,00,000/- 2- Hero Honda Motor Cycle :- 40,000/-				
Jewellery (Lump Sum)				
Above :- 1,50,000/-				

Shares/Debentures			
Name of Issuing Company:		Nos. Of Shares	
1		2	
Nil		Nil	
Life Insurance Policy & Others			
Name of Issuing Company		Amount	
1		2	
LIC of India		8,56,000	
SBI Life Insurance Unit Plus		75,000	
Bank Deposites/Securities & Investments			
	Name of Bank	City	Amount
	1	2	3
1) Fixed Depositess	Nil	Nil	Nil
2) Savings Bank A/Cs	State Bank of India	Babhra, Janjgir-Champa (C.G.)	11,28,977
3) PPF	Nil	Nil	Nil
4) GPF/CPS	Nil	Nil	63,310
5) NSS	Nil	Nil	Nil
6) Others	Nil	Nil	Nil

1- In case where it is not possible assents the value accurately the approximate value in relation to present condtion may be indicated

Note- The expected declaration of assets is subject to Procisions of C.G, Civil Services (Conduct) Rules 1965

Signature & Date